

PATNA HIGH COURT, PATNA

Expression of Interest for establishment of Kiosk Canteen

Proposals, in sealed envelope, are invited from reputed, experienced and licensed caterers for operating Canteen at Kiosk No.2 in front of C.O.'s Office building in the Court's premises to be submitted at the office of undersigned with minimum bid rent amount of Rs. 7100/- per month. Eligible bidders meeting all terms & conditions and quoting maximum rent shall be considered for allotment.

The canteen is proposed to sell meal, sweets, snacks and beverages (tea/ coffee/ soft drinks) with special emphasis on quality food at affordable prices. Interested persons may submit their bid to the undersigned till **05:00 P.M. on 01.04.2024** along with the following details:-

1. Details of edible items along with rate which are proposed to be sold in the canteen.
2. Registration/ Permission of the Govt./local authority as caterer.
3. Registration with Labour Department.
4. PAN Number/ GSTIN Number.
5. Certificate regarding experience/ list of address of the offices/ organizations where their catering services are being provided.
6. The bidder shall submit an undertaking by an authorized person that the bidder's firm has not been black listed from the Government of India/ Government of Bihar/any PSUs.
7. The allotment of canteen and finalization of rate, terms and conditions of license shall be the sole discretion of the Court.
8. The Court also reserves the right to cancel this expression of interest in part or full at any stage without prior information.
9. HIGH COURT would not be under any obligation to give any clarification to those vendors whose tenders have been rejected


(Pradeep Kumar Malik)
Registrar General